

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 203 of 2020

IN THE MATTER OF:

**Committee of Creditors of
Educomp Solutions Ltd.**

...Appellant

Versus

Ebix Singapore Pte. Ltd. & Anr.

...Respondents

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha and
Mr. Anurag Dwivedi, Advocates**

**For Respondent: Mr. Ritin Rai, Sr. Advocate with Mr. Gautam Swarup,
Advocates for R-1
Mr. Abhishek Sharma, Advocate for R-2
Mr. Sumesh Dhawan, Advocate for Suspended
Board of Directors.**

O R D E R

22.06.2020 Heard the Learned Counsel for the Appellant in Full. Also, heard the Learned Counsel for the 1st Respondent in part. For continuation of Respondent No.1 side, at request, the Matter is adjourned to **29th June, 2020** at 02:00 pm, 'in Regular Court'.

**[Justice Venugopal M.]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**